

UNDERTAKING

I/We _____ S/o,D/o,W/o _____ residing at _____ undertake that in accordance with the provisions of the Agricultural Debt Waiver and Debt Relief Scheme,2008, I/We wish to avail of the OTS offer and undertake to remit my share of the overdues in respect of crop loans and investment credit as follows:

Crop Loan

Instalments not less than	To be paid by me not later than
	30 September 2008
	31 March 2009
	30 June 2009
Total Rs.	

Investment loan overdue instalments (Direct Agriculture Activities)

Instalments not less than	To be paid by me not later than
	30 September 2008
	31 March 2009
	30 June 2009
Total Rs.	

Investment loan overdue instalments (Allied Activities)

Instalments not less than	To be paid by me not later than
	30 September 2008
	31 March 2009
	30 June 2009
Total Rs.	

I/We also agree that in case I/We do not complete repayment of my/our share by 30 June,2009, I/We will not be entitled to the relief and the entire amount overdue with interest from 1st March ,2008 will be recoverable from me/us.

L.T.I./signature of farmer)

Above undertaking has been scrutinized and figures of overdues (only overdue installments in case of investment credit) found correct.

The undertaking is accepted and a duplicate copy given to the farmer as an acceptance of the same.

Name of the Bank :

Signature

Branch : _____

Branch Manager

District : _____

Date:

State : _____